

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-02-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/942(CHE)2023**

**PETITION NUMBER : CP(IB)/152(CHE)2021**

**NAME OF THE APPLICANT : Rakesh Bothra (RP) of  
M/s. Vrone Energy Pvt Ltd**

**NAME OF THE RESPONDENT(S) : Krishnamurthy Manoharan (Erstwhile  
Director) of M/s. Vrone Energy Pvt Ltd &  
3 Others**

**UNDER SECTION : Sec 14 r/w Sec 60(5)(a) of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr. Bhagavath Krishnan appears for the Applicant. Ld. Counsel Mr. Dev Eshwar appears for R1 and R3. Ld. Counsel Mr. M.S. Seshadri appears for R4.

Pleadings are complete.

List the application for hearing on **08.04.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Phk

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**